

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
PENDING UTILIZATION CERTIFICATE .

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Shri Rajeev Chandrasekhar

Will the Minister of COALCOALEXTERNAL AFFAIRSYOUTH AFFAIRS AND SPORTS be pleased to state :

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to answer to Unstarred Question 771 given in the Rajya Sabha on 23rd October, 2008 and state:

(a) the number of utilization certificates pending for over three years as on the 1st November, 2009 and the value thereof; and

(b) the names of NGOs, other institutions/organizations and individuals against whom cases for misappropriation of funds have so far been filed?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS

(SHRI PRATIK PRAKASHBAPU PATIL)

(a) A total number of 5359 utilization certificates are pending against the total amount of Rs.81,97,06,129/- (Rupees Eighty one crore ninety seven lakh six thousand one hundred and twenty nine only).

(b) A case has been filed in the High Court of Delhi against Hindustan Scouts & Guides for recovery of Rs.37,02,913/- (Rupees Thirty seven lakh two thousand nine hundred and thirteen only). Besides this, administrative action for reconciliation of accounts has been initiated by issuing notices to the defaulting NGOs/institutions/organizations.